

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:644
ANSWERED ON:24.11.2011
RAIL LAND DEVELOPMENT AUTHORITY RLDA
Rajaram Shri Wakchaure Bhausahab

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of progress made so far by Rail Land Development Authority (RLDA) since its inception;
- (b) the details of the responsibilities entrusted upon the RLDA;
- (c) whether the objectives for which RLDA was set up are being achieved;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the steps taken/being taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d): The primary objective for constitution of Rail Land Development Authority (RLDA) was for development of vacant Railway Land/Air space for commercial use to generate revenue through non-tariff measures. RLDA started functioning in 2007. So far, developers have been fixed for five sites and in pursuance, thereof a lease premium of Rs. 385 Crores have been realized. Since 2009-10, RLDA has been assigned the responsibility for development of Multi- functional Complexes (MFCs) to provide passenger amenities through Railway PSUs and private developers. Construction of MFCs has been completed at 13 sites. Construction and planning of MFCs at other identified locations has been also undertaken.

(e) Does not arise.